

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/2328/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
Principal Judge,
Family Court-I,
Kamrup(M), Guwahati.

Dated Guwahati, the ^{7th} April, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. FCG.1/19/86/22 dtd. 02.04.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 31.03.2022, 01.04.2022 and 02.04.2022**, has been granted. The Counsellor, Family Court-I, Kamrup, Guwahati would remain in charge of your Court and office on the aforesaid days.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/2329/A, dated , 04-04-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)